

(8.51 lakh cusecs) into the terminal reservoirs of the D.V.C. system was moderated and a release with a peak of only 4,571 cumecs (1.6 lakh cusecs) was affected.

In view of the definite advantage bestowed by storage reservoirs, it is proposed to take up construction of another reservoir in the D.V.C. system and also a dam on the Kangsabati in its upper reaches. Action has also been initiated to acquire additional land upto the gate level in Panchet and Maithon reservoirs which would provide additional storage capacity of about 50 per cent of the existing available storage. This would substantially help in further moderating the flood flows.

Central Grants for Community Tube Wells in Orissa

1031. SHRI K. PRADHANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Central Government realise that the Orissa State is the most backward State in India and needs financial assistance from the Central Government for installing Community Tubewells; and

(b) if so, the financial grant provided by the Central Government to that State in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Some areas of Orissa State have been considered as backward. Central assistance for community works including tubewells is being made available under special Central sector programmes like Small Farmers Development Agency (SFDA), Drought Prone Areas Programme (DPAP), Integrated Tribal Development Programme (ITDP) and Command Area Development (CAD) in the form of subsidy to the extent of 50 per cent for the benefit of small and marginal farmers. This subsidy is now extended to all the small and marginal farmers outside the special

Central programmes for Agricultural Refinance and Development Corporation (ARDC) or A.R.D.C. type schemes duly cleared by the State Ground Water Directorate.

(b) Separate figures of financial assistance provided for community works including tubewells under these special Central programmes are not available. The total project outlay for all the programmes of S.F.D.A. including minor irrigation in Orissa State is Rs. 850 lakhs. Besides, 65 blocks in S.F.D.A. areas of the Orissa State have been selected for the new programme of intensive block development and a provision of Rs. 345 lakhs has been earmarked during 1978-79 under Integrated Rural Development Programme. Minor irrigation schemes including community works are also included under this programme. Under D.P.A.P., the districts of Kalahandi and Phulbani are covered and minor irrigation is also included under this programme. Community tubewells have not so far been proposed by the State Government under this programme. Under C.A.D. programme an amount of Rs. 14 lakhs was incurred towards subsidy for ground water schemes and on-far development during the years 1976-77 and 1977-78. Under the I.T.D.P., an amount of Rs. 6 crores was approved for special Central assistance for all minor irrigation programmes during 1976-77 to 1978-79.

Additional Irrigation Potential

1032. DR. SAROJINI MAHISHI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the additional irrigation potential created in the country in the years 1976-77 and 1977-78;

(b) the break up State-wise in the medium irrigation; and

(c) the estimated irrigation potential State-wise for the current year and the progress made therein?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Additional irrigation potential created in the country in the year 1976-77 and 1977-78 is as follows:--

1976-77	21,01,2000 ha;
1977-78 2,564,000 ha.

(b) The information is given in Statement-I.

(c) The estimated additional irrigation potential State-wise for the current year is given in Statement-II. The progress made therein is not available.

Statement—I

(‘000’ hectares)

Sl.No.	Name of State	1976-77	1977-78
1	Andhra Pradesh	17	19
2	Assam .	13	30
3	Bihar	3	16
4	Gujarat	7	16
5	Haryana		7
6	Himachal Pradesh .		..
7	Jammu & Kashmir .	2	1
8	Karnataka		
9	Kerala
10	Madhya Pradesh . . .	29	45
11	Maharashtra	37	20
12	Manipur		
13	Meghalaya		
14	Nagaland
15	Orissa	15	13
16	Punjab
17	Rajasthan		9
18	Sikkim
19	Tamil Nadu	2	9
20	Tripura
21	Uttar Pradesh	61	56
22	West Bengal	7	7

Statement—II

('000' ha.)

Sl. No.	State/Union Territories	Total of additional potential to be created
1	Andhra Pradesh	214
2	Assam	69
3	Bihar	434
4	Gujarat	125
5	Haryana	91
6	Himachal Pradesh	5
7	Jammu & Kashmir	21
8	Karnataka	115
9	Kerala	60
10	Madhya Pradesh	295
11	Maharashtra	191
12	Manipur	36
13	Meghalaya	5
14	Nagaland	6
15	Orissa	180
16	Punjab	59
17	Rajasthan	79
18	Sikkim	1
19	Tamil Nadu	25
20	Tripura	3
21	Uttar Pradesh	1008
22	West Bengal	198

Eviction Proceedings against Ex. M.Ps.

1033. SHRI HARI VISHNU KAMATH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 4618 on 28th August,

1978 regarding Eviction proceedings against Ex-M.Ps. and state:

(a) whether further progress has been made in the eviction proceedings against Ex-M.Ps.;

(b) if so, the details thereof together with the details of rent paid by each of them for their unauthorised occupation; and

(c) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT): (a) Yes, Sir.

(b) and (c). Shri Shankar V. Giri has vacated house on 22nd November 1978, and Shri S. M. Banerjee on 23rd November 1978.

The circumstances under which Sh. Tul Mohan Ram Ex-M.P. is continuously in possession of the premises has been explained in the remarks column of the statement. A statement showing the rent paid and balance still due is enclosed.

खजुराहो मंदिर के पश्चिमी कॉम्प्लेक्स का सजाया जाना

1034. श्री लक्ष्मीनारायण नायक : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश में खजुराहो मंदिर के पश्चिमी कॉम्प्लेक्स पर तेज प्रकाश की व्यवस्था करने के लिए केन्द्रीय लोक निर्माण विभाग के पास 14 लाख रुपए की राशि जमा कराई गई थी; और

(ख) यह धनराशि कब से जमा है तथा अब तक यह कार्य प्रारम्भ न किये जाने के क्या कारण हैं तथा कार्य प्रारम्भ करने में कितना समय लगेगा ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र शर्मा) : (क) जी नहीं ।

(ख) यह कार्य केन्द्रीय लोक निर्माण विभाग को सौंपा गया है । केन्द्रीय लोक निर्माण विभाग (विद्युत प्रभाग) द्वारा दिनांक 18-11-1978 को मध्य प्रदेश में खजुराहो के पश्चिमी मन्दिर-समूह के